IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-15(PB)/2017

IN THE MATTER OF:

Clutch Auto Limited

... Applicant/Petitioner

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner :

Mr. Sumesh Dhawan, Advocate for the

Resolution Professional

Ms. Vatsala Kak, Advocate

For the Respondent

ORDER

By Order of the Bench, the matter is listed on 15.11.2017.

(Nirmala Vincent) Court Officer

V.Sethi 31.10.2017